## GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

## LOK SABHA UNSTARRED QUESTION NO. 2845 TO BE ANSWERED ON 3<sup>RD</sup> AUGUST, 2022

### **RECHARGE PLAN**

†2845. SHRI RAJAN VICHARE:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Telecom Regulatory Authority of India has made the 66th amendment in the Telecom Tariff and directed the Cellular Operators to prepare a 30 day recharge plan for the subscribers, which till now is 28 days or less; and
- (b) if so, the details thereof?

#### ANSWER

# MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

(a) & (b) As per the existing tariff framework, tariff for telecommunication access service is under forbearance except for services such as National Roaming and Rural Fixed Line Services, mobile number portability charges, leased circuits. Subject to compliance of extant regulatory provisions, service providers are free to design and offer tariff based on their understanding of the market situation and in their best commercial interest. Service providers have the flexibility to decide various tariff components like the rates for different types of calls, SMS, data offers etc. with multiple combinations including recharge value and validity for different services areas of their operation. Tariffs are offered by service providers taking into account several factors including input costs, level of competition and other commercial considerations.

The Telecommunication Tariff (66<sup>th</sup> Amendment) Order issued by TRAI dated 27.01.2022, inter-alia, has mandated that (1) every Telecom Service Provider shall offer at least one Plan Voucher, One special Tariff Voucher and one Combo Voucher having a validity of thirty days; and (2) that every telecom service provider shall offer at least one Plan Voucher, one Special Tariff Voucher and one Combo Voucher which shall be renewable on the same date of every month.

Further, the Telecommunication Tariff (67<sup>th</sup> Amendment) Order dated 31.03.2022, interalia, has mandated that every telecom service provider shall offer at least one Plan Voucher, one Special Tariff Voucher and one Combo Voucher which shall be renewable on the same date of every month and if the date of such renewal is not available in a month, the date of renewal shall be the last date of that month.

These orders are available on TRAI website.

\*\*\*\*